

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)
e-mail: nongazettedmainwing@gmail.com

Subject: Waiting list for the posts of Junior Scale Stenographer in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 02 of 2024/RR/RC dated 09-05-2024.

NOTIFICATION

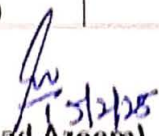
No. 398 of 2025/RG/NG-444-(I) Dated: 15-02-2025

Consequent upon the finalization of selection/appointment of three candidates namely S/Shri Shabroz Ahmad Rather (OM), Bisma Jan (OM) and Sarvar Ahmad Sheergojrie (OM/OBC) as Junior Scale Stenographers from amongst the waiting list duly issued vide High Court Notification No. 102 of 2025/RG/NG-444(I) dated 22-01-2025 and the approval accorded by the Hon'ble Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following fresh category wise waiting list of the candidates for the post of Junior Scale Stenographer in the High Court of Jammu & Kashmir and Ladakh is hereby notified as under and shall remain in force for a period of one year:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	201929	Vansh Kumar Sharma S/O Shri Ramji Dass R/O H. No. 108 Ward No. 12, Bishnah, Jammu	OM
2.	201629	Rahul Sharma S/o Shri Madan Lal R/o Mawa Brahamana Akhnoor, District Jammu	OM
3.	201735	Satish Kumar S/O Shri Kewal Krishan R/O Targwal (Sunail), Tehsil Akhnoor, District Jammu	OM
4.	200432	Kamran Aziz S/O Shri Abdul Aziz Dar R/O Bonapora, Batamaloo, Srinagar	OM
5.	200947	Tanveer Ahmad Banka S/O Shri Mohammad Maqbool Banka R/O Sikander Pora, Rainawari, Srinagar	OM
6.	200731	Sabreena Gani D/O Ab Gani Bhat R/O Bonpora Dadoora, District Pulwama	OM
7.	200790	Sarwar Fayaz S/O Fayaz Ahmad Rather R/O Bilal Abad Kralapora, Tehsil B.K. Pora, Budgam	OM
8.	201134	Akhilesh Jojra S/o Shri Yash Paul R/o H. No. 76, Sec-2, Sanjay Nagar, Jammu	OBC
9.	201229	Ms. Bharti Bhau D/O Shri Raj Singh Bhau R/O VPO Pallanwala, Tehsil Khour, District Jammu	ALC/IB
10.	201878	Surinder Singh S/O Shri Kalu Ram R/O Village Harsa Dabber, P/O Deoli Tehsil Bishnah, District Jammu	SC

11.	200703	Ms. Rooma Banoo D/O Shri Abdul Hamid Wagay R/O Chowdrigund, Tehsil Chadoora, District Budgam	RBA
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By order.


(Shahzad Azeem)
Registrar General

No: 6855-70 of 2025/RG/NG Dated: 15-02-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Recruitment/Management, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Jammu
...for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. Assistant Registrar (Accounts), High Court Main Wing, Jammu
11. Accounts Officer, High Court Wing, Jammu/Srinagar
....for information
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. Order Book


Registrar General